

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.206/252/HDB/2017
NAME OF THE COMPANY	Infinite Linked Solutions Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	Registrar Of Companies,Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kritika Sharma	PCS	kritika.s112@gmail.com 8179405977	Kritika

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Ms.Kritika Sharma, Learned PCS for the Petitioner and None appeared for the Respondent.

RoC report is still awaited. Case is posted to 16.01.2018.


Member (T)

prem


Member (J)